

GIRIDHAR GOMANGO) : Directory of Voluntary agencies working for welfare of handicapped have been compiled in respect of States/Union Territories of Andhra Pradesh, Assam, Kerala, Maharashtra, Rajasthan, Sikkim, Uttar Pradesh, West Bengal and Delhi. Studies have been sanctioned for compilation of the directories of Governmental and Voluntary agencies working in other States/Union Territories. Since a very large number of agencies are functioning in the country, it is not possible to state the names of all of them.

Representation to Women on Selection Boards

8437. **SHRIMATI USHA CHOU-DHARI** :
SHRIMATI MADHUREE SINGH :

Will the **PRIME MINISTER** be pleased to state :

(a) whether Government had decided to give representation to women on selection boards in pursuance of recommendations of the National Committee on the International Women's Year;

(b) if so, the details of various Committees and boards with names of women representatives nominated on them in compliance with the said instructions;

(c) the proposals for wider and more comprehensive application of the recommendations; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) In the light of a recommendation of the Working Group of the National Committee on the International Women's Year instructions were issued on 17.12.1975 to the effect that care should be taken by the appointing authorities to ensure that there is no discrimination against women candidates on grounds of sex, in the matter of selections made by various bodies/boards. The matter was further considered subsequently and instructions were issued on 8.11.1985 advising Ministries/Departments to endeavour to

nominate, to the extent possible, a lady officer on the Selection Boards/Committees concerned with selection of candidates for various posts/services under them. If a good number of lady candidates are expected to be available for services/post, it has to be ensured that a lady officer is included in the Selection Board/Committees. In the event of such an officer not being available in the Ministry/Department itself there is no objection to nominating a lady officer from any other office at the same station.

(b) This information is not centrally monitored.

(c) There is no such proposal under consideration of the Government.

(d) Does not arise.

Energy from the Oceans

8438. **SHRIMATI USHA CHOU-DHARI** : Will the **PRIME MINISTER** be pleased to state :

(a) whether technology to obtain energy from the oceans have been developed as a renewable sources of power; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. Ocean provide a renewable source of energy which can be extracted from tides, waves and ocean thermal energy conversion (OTEC).

(b) The technology for tidal energy is well established whereas power production from the waves and ocean thermal energy conversion (OTEC) is still at the research and development stage.

Meeting of National Integration Council

8439. **SHRI K PRADHANI** :
DR. B.L. SHAILESH :

Will the Minister of **HOME AFFAIRS** be pleased to state :